

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1876  
ANSWERED ON:23.08.2012  
BHAKRA MAIN LINE  
Meena Shri Raghuvir Singh;Patel Shri Devji

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether Bhakra Main Line (BML) Canal was constructed for solving the issue of sharing of water of river Satluj;
- (b) if so, the authorized shares of the water of the Satluj to States having share in BML;
- (c) whether water from the Rivers Ravi and Beas is also proposed to be provided through BML; and
- (d) if so, the authorized shares of States in the water of Ravi and Beas?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA)

- (a) Yes, Madam.
- (b) The annual percentage shares of Punjab, Haryana and Rajasthan in Sutlej water are 57.88%, 32.31% and 9.81% respectively.
- (c) The spare capacity of Bhakra Main Line (BML) is already being utilised for carrying Ravi-Beas waters also.
- (d) As informed by Bhakra Beas Management Board, the authorised shares of States in Ravi-Beas waters through BML are as follow:
  - (i) Haryana = upto 3.45 Million Acre Feet (MAF)
  - (ii) Delhi = 0.20 MAF
  - (iii) Rajasthan = 0.17 MAF (linked with the restoration of capacity of BML Canal)